

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No.142/TT/2015

Date: 9.9.2015

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject:.. Petition for determination of Transmission Tariff from DOCO to 31.03.2019 for
Asset I: 1 No of 125 MVAR Reactor at Rourkela & associated bay under
Transmission System for Eastern Region Strengthening Scheme-VIII in ER.

Sir,

Please refer to the Commission's order dated 2.7.2015 in the above mentioned
petition directing PGCIL to file certain information and your letter dated 4.9.2015
seeking extension of time upto 30.9.2015 for filing the same. This is to convey that your
request for extension up to 30.9.2015 has been acceded to. This is further to inform you
that no further extension of time shall be granted.

Yours faithfully,

sd/-
(V.Sreenivas)
Deputy Chief (Legal)